<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 755 OF 2017 IN DFR NO. 2855 OF 2017

Dated: 16th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab Energy Development Agency (PEDA)...Appellant(s)Vs.Vs....Respondent(s)Punjab State Electricity Regulatory Commission (PSERC) & Ors....Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Anurag Sharma for R-3

<u>ORDER</u>

<u>IA NO. 755 OF 2017</u>

(AppIn. for condonation of delay filing)

Issue notice to the Respondents returnable on 22.11.2017. Dasti, in addition, is permitted.

List the matter on 22.11.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd